

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3815
ANSWERED ON:16.05.2006
MINE LEASING TO SCS STS
Bhagora Shri Mahavir

Will the Minister of MINES be pleased to state:

- (a) whether there is any reservation for Scheduled Castes and Scheduled Tribes in allotment of mines on lease under Government policy;
- (b) if so, the details thereof;
- (c) the number of lease allotted to Scheduled Castes and Scheduled Tribes in main and subsidiary mines as per the policy;
- (d) if so, the details thereof, State-wise;
- (e) whether the people of these particular castes are not able to undertake mining even after allotment of lease;
- (f) if so, the reasons therefor; and
- (g) the remedial steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MIENS (DR. T. SUBBARAMI REDDY)

- (a) There is no reservation for Scheduled Castes and Scheduled Tribes in allotment of mines under National Mineral Policy, 1993.
- (b) to (g) In view of (a) above, do not arise.